

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (CAA) NO. 09/Chd/Hry/2017

In the matter of :

Section 230 read with Section 232 and other applicable provisions of the Companies Act, 2013.

And

In the matter of scheme of arrangement between:

Quattro Global Services Pvt. Ltd & Ors. ...Applicant-companies.

Present: - Mr. Atul V. Sood, Advocate for applicant-companies.
Mr. D.K. Singh, Official Liquidator, Chandigarh on behalf of Regional Director, Northern Region, New Delhi also.

Adjournment is requested by the Official Liquidator for filing report of the Regional Director. Official Liquidator's report has, however, been filed. List the matter on 30.8.2017 and the report be filed by the next date by way of affidavit of the Regional Director.

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(Justice R.P. Nagrath)
Member (Judicial)

✓ August 03, 2017

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